

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Contempt Petition No.180/00104/2017
in
Original Application No. 152 of 2007

Tuesday, this the 5th day of June, 2018

CORAM:

Hon'ble Mr.U.Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

A. Venkatachalam, aged 61 years,
 S/o. Arumugham, Retired Track Maintainer IV,
 now residing at 1E/47, Mariamman Koil Veethi,
 Periyasemur, Erode – 638 004. **Petitioner**
(By Advocate – Mr. T.A. Rajan)

V e r s u s

1. Sri Vashishta Johri, General Manager,
 Headquarters Office, Southern Railway,
 Park Town PO, Chennai-3.
2. Smt. Chandrika Jayasankar,
 Senior Divisional Personnel Officer,
 Southern Railway, Palakkad Division,
 Palakkad – 678 002. **Respondents**

(By Advocate – Mr. Thomas Mathew Nellimootttil)

This Contempt Petition having been heard on 05.06.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: MR. U. SARATHCHANDRAN, JUDICIAL MEMBER -

Mr. T.A. Rajan, learned counsel for the Petitioner submitted that C.P. can be closed in view of the fact that the respondents having complied with the order this Tribunal.

2. By recording the above submission made by the learned counsel for the Petitioner, the C.P. is closed.

2. Notices shall stand discharged.

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER
sj

(U.SARATHCHANDRAN)
JUDICIAL MEMBER

List of Annexures

Annexure P-1 - True copy of the order in OA No. 152/2007 of this Hon'ble Tribunal dated 26.2.2009.

Annexure P-2 - True copy of the judgment in WP(C) No. 35606/2009 of the Hon'ble High Court of Kerala, dated 17.11.2016.

Annexure P-3 - True copy of the representation dated 16.2.2017.

Annexure R1 - True copy of office order dated 28.9.2017.

Annexure R2 - True copy of the memorandum dated 31.10.2017

Annexure R3 - True copy of the pension payment order dated 22.11.2017

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